93

र्वलिए कुछ धनराणि की स्वीकृति दे दी गई थी; ग्रीर

(ख) यदि हां, तो क्या इन तम्बुग्रों पर सरकार को भारी खर्च करना पड़ रहा है; उक्त नया भवन ग्रब तक न बनवाए जाने के क्या कारण हैं ग्रीर इस विद्यालय के लिए नया भवन कव तक बना दिए जाने की सम्भावना है;

मानव संसाधन विकास शिका संस्कृति विभागों में (श्रीमती कृष्णा साही) :

(क) ग्रीर (ख) दिल्ली प्रशासन के अनुसार लोक निर्माण विभाग से इसके विस्तृत प्राक्कलन उपलब्ध न होने के कारण स्कूल भवन के निर्माण कार्य के लिए स्वीक्वित नहीं दी गई । एक न्यायालय मामले के कारण भी भवन का निर्माण नहीं किया जा सका । इसिलए लोक हित में इस स्कूल की सभी कक्षाएं तम्बुग्रों में चलाई जा रही हैं भ्रतः इस पर जो भी खर्च किया जा रहा है वह अपरिहार्य है।

UN-Hygienic condition in Gautam puri, Delhi

873. SHRI SUNIL KUMAR PATTNAIK:

KUMARI SUSHILA TIRIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to v state:

- (a) whether it is a fact 'hat due to dirt and filth and non-lifing of the, garbage by the safai Karamchanes, the people of Gautampuri, Delhi a trans-Yamuna Colony, are unable to get their drains cleansed; and
- (b) if in reply to part (a) above be in affirmative, what are the reasons for not lifting the garbage or cleansing the drains from time to time; and whether any proposal is under consideration or Government purpose to bring improvement in cleanliness of this Colony in future?

fer THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SA-ROJ KHAPARDE): (a) and (b) According to the information received

from the Municipal Corporation ot Delhi, Gautampuri an unauthorised trans-Yamuna Colony has recently been regularised and handed over to Municipal Corporation of Delhi by the Delhi Development Authority. The area is unsewered and as such the entire dirt and filth flows in the open drainage system. This system is also defective and is being corrected now. However, the silt is also removed from the drains and the area is also cleaned and the garbage is lifted regularly.

Ad-hoc Nurses working in Hospitals in Delhi and Chandigarh

SHRI T. R. BALU: SHRI V. GOPALSAMY;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the number of ad-hoc Nurses who are working in each Government hospital in Delhi, and Chandigarh, and also vacancies in each hospital;
- (b) the number amongst them who have completed more than three years of service; and
- (c) what are the reasons that they are not being confirmed against regular vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SA-ROJ KHAPARDE): (a) to (c) A statement is laid on the Table of the Sabha. [See Appendix CXLI, Annex-ure No. 34].

Publication of Indian Historical Ite-view

SHRI ALAN: SHRI V. GOPALSAMY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of volumes of Indian Historical Review published till date: